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NOTIFICATION  
INCOME TAX

No.3208(F.No.197/24/80-IT(AI): In exercise of the powers conferred by clause (V) of sub-section(23C) of section 10 of the Income-tax Act, 1961(43 of 1961), the Central Government hereby notofies Srirangam Srimad Andavan Periasramam, for the purpose of the said section for the assessment year 1980-81.

Sd/-

(B.M.SINGH)

UNDER SECY. TO THE GOVERNMENT OF INDIA

To

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2. The Commissioner of Income-tax Tamilnadu-IV, Madras with reference to his letter No.C.1312-B/8/78/IV dated 2.1.80.
3. All Commissioners of Income-tax.
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